GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO.4342 TO BE ANSWERED ON 07.01.2019

BUDGET ALLOCATION

4342. SHRI PRATHAP SIMHA: KUMARI SHOBHA KARANDLAJE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the budget allocation of the Ministry has gone up from Rs. 5329.32 crore in the year 2017-18 to Rs. 5957.18 crore in 2018-19;
- (b) if so, the details thereof and the details of States which have fully utilised the funds and of those which have not;
- (c) the steps taken to develop the skills of the ST youth for a variety of jobs as well as self-employment and to improve their socio-economic condition; and
- (d) the steps taken to improve income and livelihood of tribals in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a)&(b) : Yes, Madam. The details of budget allocation of the Ministry during the last two years 2017-18 and 2018-19 is given below:-

(Rs	in	Crore)
(113.	111	CIUIC)

Year	Budget Estimate	Revised Estimate	Expenditure
2017-18	5329.32	5329.32	5317.38
2018-19	6000.00	-	5097.96
			(As on 31.12.2018)

Most of the schemes/activities are demand driven. Funds are not allocated State-wise under these schemes. Submission of proposals by the State Governments seeking grants under the ongoing schemes / programmes is an ongoing phenomenon. Proposals received from the State

Governments are placed before the Project Appraisal Committee (PAC) in the Ministry for appraisal and approval of annual plan of the State in accordance with the guidelines / norm stipulated under the schemes/ programmes. The details of funds released and utilized by States under certain schemes of this Ministry is given at **Annexure**.

(c) & (d): Ministry of Tribal Affairs has been implementing a scheme of Vocational Training in Tribal Areas through NGOs with the main aim to develop the skill of the ST youth for a variety of jobs as well as self employment and to improve their social-economic condition by enhancing their income. Each VTC under the scheme may cater to 5 vocational courses in traditional skills depending upon the employment potential of the area. Further, under the schemes of SCA to TSS and Article 275(1) of the Constitution, the Government has adopted a multi-pronged strategy for income generation among tribal people including the tribal youth through skill development and various training programmes. This also covers activities such as establishment of agro/forest/natural recourses based micro / village industries through training of Tribal Cooperatives, SHGs and individual entrepreneurs, promotion and skill development in traditional tribal culture areas like tribal jewelry, painting, dance forms, music and culinary art, Village tourism, Eco-tourism, etc. Funds are also released towards skill development / other income generating schemes for (i) Planning and Management including office management (ii) Solar Technician / Electrician (iii) Beautician (iv) Textiles, sericulture, embroidery, handicraft

and handloom development (v) Skills required for day to day construction works (such as Plumbing, Mason, Electrician, Fitter, Welder, Carpenter) (vi) Refrigeration and A/C Repairing (Vii) Mobile Repairing (viii) Nutrition (ix) Ayurvedic & tribal medicines (x) IT (xi) Data Entry (xii) Fabrication (xiii) Paramedics and Home Nurse Training (xiv) Automobile Driving and Mechanics (xv) Electric and Motor Winding (xvi) Security Guard (xvii) House Keeping and Management (xviii) Retail Management (xix) Hospitality (xx) Eco-tourism and (xxi) Adventure Tourism.

Besides, Tribals earn a part of livelihood income through procurement and sale of Minor Forest Produces (MFPs). In addition, they undertake primary level value-addition of MFPs which fetch them better prices. Tribal Cooperative Marketing Development Federation of India Ltd.(TRIFED), a Co-operative Society under the Ministry of Tribal Affairs, organizes skill up-gradation training for the tribals to enable them master the good practices of collection, storage, value-addition & marketing so that they can get higher earnings from such secondary sources.

Further, National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Enterprise under the Ministry of Tribal Affairs also implements various schemes for self-employment of Scheduled Tribes who are unemployed or underemployed such as (i)Terms Loan Scheme (ii) Adivasi Mahila Sashaktikaran Yojana (iii)Micro Credit Scheme for Self Help Group (iv) Adivasi Shiksha Rrinn Yojana".

Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 4342 by SHRI PRATHAP SIMHA and KUMARI SHOBHA KARANDLAJE regarding "Budget Allocation".

(i) <u>Details of Fund Released and Utilized to State Governments/UT Administrations thereof under the</u> <u>Scheme of Pre-Matric Scholarship for ST students.</u>

Sl.No.	Name of the State/UT	20	2017-18		
		Fund Released	Utilised (as on 03.01.2019)		
1	A.&N. Islands	0.00	0.00		
2	Andhra Pradesh	5282.94	5282.94		
3	Arunachal Pradesh	0.00			
4	Assam	0.00			
5	Bihar	0.00			
6	Chhattisgarh	1805.30	1805.30		
7	Daman & Diu	8.04	8.04		
8	Goa	3.75	3.75		
9	Gujarat	3650.84	3650.84		
10	Himachal Pradesh	0.00			
11	Jammu & Kashmir	0.00			
12	Jharkhand	1704.53	1704.53		
13	Karnataka	1364.59	1364.59		
14	Kerala	0.00			
15	Madhya Pradesh	5539.17	5539.17		
16	Maharasthra	0.00			
17	Manipur	619.09	71.74		
18	Meghalaya	156.69	122.94		
19	Mizoram	132.25	132.25		
20	Nagaland	0.00	0.00		
21	Odisha	5134.98	5134.98		
22	Rajasthan	3284.79	3284.79		
23	Sikkim	25.72	25.72		
24	Tamil Nadu	0.00	0.00		
25	Telangana	358.02	358.02		
26	Tripura	232.89	0.00		
27	Uttar Pradesh	0.00	0.00		
28	Uttrakhand	104.44	104.44		
29	West Bengal	0.00	0.00		
	Total	29408.03	28594.04		

(ii) <u>Details of Fund Released and Utilized to State Governments/UT Administrations</u> thereof under the Scheme of <u>Post Matric Scholarship for ST students.</u>

(₹ in lakh)

Sl.No.	Name of the State/UT	2017-18			
		Fund Released	Utilised (as on 03.01.2019)		
1	A.&N. Islands	0.00	0.00		
2	Andhra Pradesh	8269.11	8269.11		
3	Arunachal Pradesh	5803.65	5803.65		
4	Assam	2516.48	2516.48		
5	Bihar	71.25			
6	Chhattisgarh	3811.26	3811.26		
7	Daman & Diu	26.19			
8	Goa	364.80	364.80		
9	Gujarat	14609.74	14609.74		
10	Himachal Pradesh	3123.36	3123.36		
11	Jammu & Kashmir	2322.56	2033.20		
12	Jharkhand	2716.50	2716.50		
13	Karnataka	8873.31	8873.31		
14	Kerala	2745.46	2745.46		
15	Madhya Pradesh	10320.50	10320.50		
16	Maharashtra	10884.91	10884.91		
17	Manipur	6382.55	6370.06		
18	Meghalaya	770.50	770.50		
19	Mizoram	2434.73	2434.73		
20	Nagaland	2515.00	2515.00		
21	Odisha	8784.18	8784.18		
22	Rajasthan	19912.49	19912.49		
23	Sikkim	1247.32	1247.32		
24	Tamil Nadu	2440.39	2440.39		
25	Telangana	18031.25	16187.25		
26	Tripura	2756.25	2756.25		
27	Uttar Pradesh	1244.91	907.16		
28	Uttrakhand	600.25			
29	West Bengal	2807.89	2807.89		
	Total	146386.79	143205.50		

(iii) <u>Non-Governmental Organisations funded during 2015-16 to 2018-19 under the Scheme of Vocational</u> <u>Training Centre in Tribal Areas state-wise</u>

S.No.	Name of the Organisation	2016-17	2017-18	2018-19 (as on 08.11.2018)
ASSAM				
1	Dr. Ambedkar Mission, Vill-Dhopatari, Po-Changsari, Pin- 781101, Kamrup, Assam.	3060000	5949335	-
2	Gram Vikas Parishad, PO-Jumarmur, Distt-Nagaon, Assam.	3120000	6120000	2999980
3	Pathari Vocational Institute, Bar Library, Nagaon, Assam	3120000	6240000	3120000
	Total	9300000	18309335	6119980
KARNAT	AKA			
4	Sri Manjunatha Swamy Vidya Sanstha, Davangere,	-	5960000	-
	Total	0	5960000	0
MADHYA	PRADESH			
5	Bandhewal Shiksha Samiti, Village - Timarni, Distt. Harda, Bhopal	-	8308629	2505576
	Total	0	8308629	2505576
MEGHAL	AYA			
6	Nongkrem Youth Development Association, PO-Nongkrem, Via- Madamriting, Shillong-793021.	-	5933200	-
	Total	0	5933200	0
NAGALA	ND			
7	Vitole Women Society, Below Putuonuo Nursing Home, New Market Road, Kohima-797001, Nagaland	-	-	2712000
8	Women Welfare Society, PO - Atoizu, Zunheboto, Nagaland	2448000	-	-
	Total	2448000	0	2712000
TAN/II				
TAMIL N				
9	BharathiarMakkalNalvaluSangham, 82, Sanyasi Kundu Extn., Kitchipalayam, Salem-636015.	3120000	6155000	3120000
	Total	3120000	6155000	3120000
	Grand Total	14868000	44666164	14457556

Note 1:The grant-in-aid under the schemes of Vocational Training in Tribal Areas (NGO Component) are released only after receipt of Utilization Certificate of previous grant and hence, under the schemes no Utilization Certificate is pending. Unspent balance if any, is adjusted while releasing subsequent grant to the particular NGO project.

(iv) <u>Statement showing fund released and utilization reported under Article 275(1)</u> <u>during 2016-17 and 2017-18</u>:

	States	2016-17		2017-18	
S.N		Total Released	Utilization Reported	Total Released	Utilization Reported
1	Andhra Pradesh	2869.43	2869.43	4591.11	757.26
2	Arunachal Pradesh	6580.53	6580.53	8378.82	3324.68
3	Assam	844.12	0.00	0.00	0.00
4	Bihar	1467.58	1433.88	991.89	0.00
5	Chhattisgarh	10488.52	9528.97	10964.49	10889.52
6	Goa	450.00	5.54	103.00	0.00
7	Gujarat	9739.02	9739.02	11384.08	6504.78
8	Himachal Pradesh	1595.87	1595.87	2074.70	1995.53
9	Jammu & Kashmir	3539.66	156.77	3049.06	0.00
10	Jharkhand	9489.38	4346.09	12386.93	2154.61
11	Karnataka	4664.00	2889.95	5881.74	2086.35
12	Kerala	695.58	412.86	803.17	0.00
13	Madhya Pradesh	14971.43	14971.43	22399.48	4587.92
14	Maharashtra	11536.53	11536.53	13862.24	2572.45
15	Manipur	1694.40	1694.40	2308.80	2308.80
16	Meghalaya	1576.21	536.36	3603.40	350.00
17	Mizoram	1927.49	1927.49	2504.41	2504.41
18	Nagaland	6368.00	6368.00	4434.11	0.00
19	Odisha	11954.96	11954.96	15995.30	2900.00
20	Rajasthan	10341.39	10341.39	10240.58	2048.12
21	Sikkim	1147.00	845.23	405.30	354.48
22	Tamil Nadu	798.24	798.24	378.00	0.00
23	Telangana	3608.05	3608.05	5015.32	0.00
24	Tripura	1280.99	1280.99	2040.99	730.80
25	Uttar Pradesh	1138.62	0.00	189.00	0.00
26	Uttarakhand	0.00	0.00	1577.56	262.68
27	West Bengal	5814.37	5814.37	5376.51	1133.48
	Tota	ul 126581.37	111236.35	150939.99	47465.87

(v) <u>Statement showing fund released and utilization reported under Development of PVTGs during</u> 2016-17 and 2017-18:

(Rs. in Lakh)

S.No	Name of State	2016-17		2017-18	
		Total Release	Utilization Reported	Total Release	Utilization Reported
1	Andhra Pradesh	5105.00	5105.00	2076.00	1557.00
2	Andaman & Nicobar Island	100.00	0.00	200.00	0.00
3	Bihar	342.87	0.00	295.91	0.00
4	Chattisgarh	1230.00	1230.00	1089.50	817.50
5	Gujarat	779.12	109.91	390.67	228.63
6	Jharkhand	3120.00	0.00	2043.75	1818.67
7	Karnataka	136.00	100.00	467.00	467.00
8	Kerala	100.00	0.00	62.00	0.00
9	Madhya Pradesh	10460.40	9950.40	8232.46	7905.72
10	Maharashtra	2077.00	0.00	1226.25	1226.25
11	Manipur	329.00	0.00	195.00	195.00
12	Orissa	1379.00	164.00	1297.00	548.31
13	Rajasthan	1331.00	843.00	1038.00	833.31
14	Tamil Nadu	3055.00	0.00	1770.75	0.00
15	Telangana	1139.00	1139.00	778.00	434.50
16	Tripura	2250.00	1161.92	2305.00	229.98
17	West Bengal	574.00	0.00	330.75	330.75
18	Uttarakhand	292.48	0.00	130.00	130.00
19	Uttar Pradesh	0.00	0.00	17.96	0.00
	Total	33799.87	19803.23	23946.00	16722.62

(vi) <u>Statement showing fund released and utilization reported under Special CentralAssistence to Tribal</u> <u>Sub-Scheme during 2016-17 and 2017-18:</u>

S.N.	States	2016-17		2017-18		
		Total Release	UC	Total	UC	
			submitted	Release	submitted	
1	Andhra Pradesh	5000.42	5000.42	3624.77	3624.77	
2	Assam	3407.80	676.30	0.00	0.00	
3	Bihar	743.74	0.00	0.00	0.00	
4	Chhatisgarh	11717.82	11717.82	14327.57	12435.37	
5	Goa	455.68	455.68	559.09	0.00	
6	Gujarat	9488.00	9488.00	10270.41	8934.63	
7	Himachal Pradesh	1959.39	1959.39	2291.20	2225.46	
8	J & K	3671.61	3590.61	3626.50	0.000	
9	Jharkhand	9820.75	8246.91	11372.49	2195.85	
10	Karnataka	5100.00	5100.00	5955.37	1073.52	
11	Kerala	808.09	288.10	808.43	367.06	
12	Madhya Pradesh	19236.61	15715.58	22828.70	9120.00	
13	Maharashtra	9547.00	9547.00	13760.38	3202.72	
14	Manipur	2260.00	2260.00	3790.38	3790.38	
15	Meghalaya	0.00	0.00	0.00	0.00	
16	Mizoram	0.00	0.00	0.00	0.00	
17	Nagaland	0.00	0.00	0.00	0.00	
18	Odisha	11806.27	11806.27	11975.00	2100.00	
19	Rajasthan	11072.90	11072.90	10051.83	2512.72	
20	Sikkim	1497.62	399.95	5986.00	242.89	
21	Tamilnadu	600.00	200.00	894.10	101.10	
22	Telangana	3845.35	3845.35	4493.55	1436.39	
23	Tripura	1345.76	1245.70	1649.77	1602.69	
24	Uttarakhand	0.00	0.00	679.00	679.00	
25	Uttar Pradesh	121.92	0.00	458.35	0.00	
26	West Bengal	5995.50	5995.50	5397.11	4473.21	
	Total	119502.23	108611.48	134800.00	60117.76	

(Rs. in Lakh)